

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.03.2020 (THURSDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 04 of 2020	Ramesh Kumar Chitlangia & Ors. Vs. The Registrar of Companies, Jaipur & Ors.	Chandan Kumar Singh	
2.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)	Adani Gas Limited (AGL) Vs. CCI &Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
3.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014)	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan

For Orders (Fixing date of Hearing)

4.	Competition App. (AT) No. 23 of 2018 Part Heard	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. With	PranjalPrateek	Samar Bansal (R-CCI)
5.	Competition App. (AT) No. 24 of 2018 Part Heard	Spice Jet Ltd. Vs. Competition Commission of India & Ors. With	Atul Sharma	Samar Bansal (R-CCI)
6.	Competition App. (AT) No. 25 of 2018 Part Heard	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Registrar